

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 06.

C.P. (IB)/984(MB)2023

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **07.02.2024**

NAME OF THE PARTIES : **Indostar Capital Finance Limited**

Vs

CCR Logistics Private Limited

For FC : Adv. Maulik Chokshi i/b Adv Amar Khanna

For CD : Adv. Pulkit Sharma a/w Adv Harsh Kesharia

IBC under Sec. 7

ORDER

Counsel for the FC submits that there is no chance of any settlement between the parties. Counsel for the CD requested time for filing reply in 10 days. List on **26.02.2024 for further consideration.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//